

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3925
ANSWERED ON:19.12.2006
REHABILITATION PACKAGE FOR WOMEN IN JAIL
Lagadapati Shri Rajagopal

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the proposal from the Ministry to grant amnesty to women undertrials and convicts who are languishing in prison and are 50 years of age or have served five years of their sentence period is in consideration of the Government;
- (b) if so, whether any consultation held with the Home Ministry, Social Justice Ministry and Law Ministry in this regard;
- (c) if so, the details thereon;
- (d) whether the Government plan to provide any rehabilitation package to women who are likely to be released from prison;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY)

- (a) No, Sir.
- (b)&(c) Does not arise.
- (d)&(e) The Ministry of Women and Child Development is implementing a scheme for the rehabilitation of women in difficult circumstances which covered women prisoners released from jail who are without family support.
- (f) Does not arise.